

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SURAJIT DEY

Petition(s) for Special Leave to Appeal (C) No(s). 12030/2014

RAJENDRA SINGH GAHLAUT & ANR Petitioner(s)

VERSUS

THE REG. COOP. SOCIETIES U.P & ORS Respondent(s)

(With appln. (s) for deletion of the name of respondent and interim relief and office report)

Date : 07/07/2015 This petition was called on for hearing today.

For Petitioner(s) Ms. Neha Agarwal, Adv.
Mr. E. C. Agrawala, Adv.

For Respondent(s) Mr. Ravi Prakash Mehrotra, Adv.
Mr. Rajeev Dubey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In respect of Respondent Nos. 1 and 4, despite service, no one has put appearance.

Counter affidavit if any, on behalf of Respondent No. 3 be filed within four weeks.

It appears from the record that Respondent No. 2 has expired. Learned Counsel for the petitioner has filed the application for deletion of the name of Respondent No. 2

Post the matter before the Hon'ble Judge-in-chambers for further directions.

(SURAJIT DEY)

Signature Not Verified

Registrar

Digitally signed by
Madhu Grover

JG

Date: 2015.07.10

16:48:40 SCT

Reason: